

Serial No. 122
Suppl. cause list

**IN THE HIGH COURT OF JAMMU & KASHMIR AND LADAKH
AT SRINAGAR**

WP(C) No. 1038/2023
CM No. 2462/2023

Hanan Moumin Feroz Khan

..... Appellant/petitioner(s)

Through: -
Mr. Taha Khalil, Advocate

V/s

Union of India and Ors.

..... Respondent(s)

Through: -

CORAM:

HON'BLE MR JUSTICE VINOD CHATTERJI KOUL, JUDGE

(ORDER)

08.05.2023

Notice returnable within four weeks.

Notice in CM as well returnable within the same period.

List on 24.07.2023.

**(VINOD CHATTERJI KOUL)
JUDGE**

SRINAGAR
08.05.2023
"Mohammad Yasin Dar"

